NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/33/2016

NAME OF THE PETITIONER(S)

: C.M. Rajendran & another

NAME OF THE RESPONDENT(S)

: Kovai Call Taxi Private Limited & 5 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

(1) B. Dhanaray -

Conniel to R. 2.4.50b.

ORDER

Counsels for both the parties are present. Counsel for the Petitioner submitted that he has not received any fresh instruction from his client and prayed for time to seek instructions from his client. At request, matter is adjourned. Put up on 10.11.2017 at 10.30 A.M.

- sel

MEMBER (TECHNICAL) ghk

- 8d-

MEMBER (JUDICIAL)